

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
Jaipur Bench, Jaipur

ORDER SHEET

MA Application No. 84/95 of 199 in CP 22/94  
in OA 253/92

Applicant(s) Sunil Sethi

Respondent(s) Dr. Ashok Kumar Mishra

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

6.3.95

Mr. V.S. Mehta - Counsel for the  
Petitioner  
None for the Non-petitioner

D. B. not formed today.  
Be listed before D. B. on 13/3/95

*(Signature)*  
Dy. Registrar  
C.A.T. Jaipur Bench

13-3-95

M. V. S. Mehta, Counsel for the applicant  
Heard. The corrected content  
of the petition has already been disposed of. This  
petition, therefore, does not survive, and it  
is dismissed.

*(Signature)*  
P. Sharma  
Administrative Member

*(Signature)*  
Gopal Krishna  
Secretary (Vudu)

Issued copy  
to applicant  
on 07/04/95  
Date 10/04/95  
Dh. 24/3/95

*(Signature)*  
B. B.  
V. B.  
20/3

Central Administrative Tribunal  
Jaipur Bench, JAIPUR  
Certified That No Further Action is  
Required To Be Taken & The Case is  
Fit For Consignment To Record.

*(Signature)*  
Dealing Asstt. Record Section Officer  
Digit No. 3... Lawyer (Judicial)